

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8140/2018

GENERAL MANAGER CENTRAL BANK OF INDIA & ORS.

Appellant(s)

VERSUS

ACHAL KUMAR JAIN

Respondent(s)

(ONLY C.A. NO.8141/2018 IS TO BE LISTED)

WITH

C.A. No. 8141/2018 (III-A)

Date : 01-10-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
[IN CHAMBER]

For Appellant(s)

Ms. Sukriti Jaggi, Adv.
For M/S. J S Wad And Co, AOR

For Respondent(s)

Mr. Rajesh Kumar, Adv.
For Mr. E. C. Agrawala, AOR

Mr. Anil Kumar Mishra, AOR

Mr. Sanjeev Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellant has filed the spare copy and served the same to the learned counsel for the respondent.

Delay, if any, is condoned.

Registry to proceed further.

(SUKHBIR PAUL KAUR)
AR CUM PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR